

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2690
ANSWERED ON:23.07.2009
MERGER OF KONKAN RAILWAY
Acharia Shri Basudeb

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways are considering to merge Konkan Railway with the Indian Railways and extending parity in pay to the employees of Konkan Railways at par with the Indian Railway employees;
- (b) if so, the details thereof; and
- (c) the action taken/proposed to be taken in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS(SHRI K.H. MUNIYAPPA)

(a) to (c): On recommendation of Konkan Railway Corporation Limited (KRCL) and Board for Reconstruction of Public Sector Enterprises (BRPSE), Government have decided on 04.12.2008 that Konkan Railway will continue as Central Public Sector Undertaking even after discharge of its liabilities. KRCL has employees drawing pay in Central Dearness Allowance (CDA) as well as in industrial Dearness Allowance (IDA) scales of pay and their pay is fixed/regulated as per existing Government policies for respective scales of pay.